

been raised from Rs. 50,000/- to Rs. one lakh since March, 1983. Compensation payable to the victims for scheduled injuries was also increased correspondingly. Last review having been undertaken only three years ago, there is no proposal at present to review it again.

[English]

National Water Policy

952. SHRI YASHWANT RAO GADAKH PATIL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government have finalised the draft of the National Water Policy ; and

(b) if so, the details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b) The draft of the National Water Policy Document is under preparation.

Check on exploitation by private schools

953. SHRI THAMPAN THOMAS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are considering any proposal to check the exploitation of students by private schools ;

(b) if so, whether Government have drawn up any Scheme in this regard under the new education policy ;

(c) if so, the details thereof ; and

(d) whether State Governments would also be associated with the implementation of such a scheme ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) School education is primarily regulated by the State Governments Union Territory Administrations within their territorial jurisdiction. Like other educational institutions, private schools are also subject to the regulatory laws of the State Government/ Union Territory Administration concerned. In case there are any complaints about

exploitation of students by private schools, necessary action has to be taken by the State Government/Union Territory Administration concerned in accordance with their rules and regulations.

(b) No, Sir.

(c) and (d) Do not arise.

Suggestion for graded system of incentives

954. DR. G. VIJAYA RAMA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that a study group of the Planning Commission has suggested a graded system of incentives for those going in for vasectomy, tubectomy and IUD insertion ; and

(b) what is the reaction and decision of Government on these suggestions ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) Several Incentive Schemes are under consideration. The suggestions of the Study group will also be considered.

Irrigation projects undertaken without central clearance

955 SHRI GURUDAS KAMAT : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is necessary for the State Governments to take clearance of irrigation projects from the Union Government;

(b) if so, whether any State Government has undertaken any irrigation project without clearance of the Centre; and

(c) if so, the details thereof and in such cases how Union Government ensure that the projects conform to the National policy of water conservation and regulation ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (c) Major and medium irrigation schemes are required to be cleared by the Centre for inclusion in the Plan. However, States sometimes take up schemes in anticipation of Central clearance. As a regulatory measure,